GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT
*****

NOTIFIC ATION

Dated Shillong, the 04th November, 2026

No. LJ(B) 48/2020/277 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following officers and is pleased to confer them with the powers of Executive Magistrate within Shillong, East Khasi Hills District for conduct of examination on the 07th November, 2026 -

Sl. No	Names & Designation of Officer
1.	Smti. Barilin Passah, Medical & Health Officer
2.	Smti. Chonrei Sangma, Senior Specialist
3.	Shri. Janerio R. Marak, Sr. Scientific Officer
4.	Shri. Jasper Kupar Khongwar, Sr. Scientific Officer
5.	Smti. Rosalyne Amore Lyngdoh, Sr. Scientific Officer
6.	Smti. Lakmenlang Thabah, Health Educator
7.	Shri. Omarsing Kharlyngdoh, Asst. Research Officer
8.	Smti. Odalin Sumer, District Health Education Officer
9.	Smti. Noverima M. Marak, Sr. Medical & Health Officer
10.	Smti. Maxmilline D. Marak, Associate Professor

Sd/-
(A.K. Sangma)
Legal Remembrancer &
Secretary to the Govt. of Meghalaya,
Law Department
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Memo No. LJ (B) 48/2020/277 -A, **Dated Shillong, the 04th November, 2026**

Copy forwarded to:-

1. Deputy Commissioner, East Khasi Hills District, Shillong for information with reference to his letter No.C&S.1/MD/2026/46 dt. 28.10.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Addl. Legal Remembrancer &
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.